

अलग-अलग राज्यों में यह राशि अलग-अलग है। पूरे देश में इसको राष्ट्रीय आपदा घोषित करते हुए एक ही मुआवजा राशि या सहायता राशि देने का प्रावधान होना चाहिए।

माननीय सभापति महोदय, मेरे कुछ सुझाव भी थे। ...**(समय की घंटी)**... मेरे कुछ सुझाव भी थे। मैं आपके माध्यम से सरकार से आग्रह करता हूँ कि गाँवों में 'तड़ित चालक' लगा कर आकाशीय बिजली गिरने की इन घटनाओं को रोका जाए। ...**(व्यवधान)**...

MR. CHAIRMAN: The following hon. Members associated themselves with the Zero Hour matter raised by the hon. Member, Dr. Sumer Singh Solanki: Maharaja Sanajaoba Leishemba (Manipur), Shrimati Darshana Singh (Uttar Pradesh), Dr. Kalpana Saini (Uttarakhand), Shri Niranjana Bishi (Odisha), Shri Sanjay Raut (Maharashtra), Shrimati Geeta alias Chandraprabha (Uttar Pradesh), Shri Jose K. Mani (Kerala), Shrimati Kavita Patidar (Madhya Pradesh), Dr. Radha Mohan Das Agrawal (Uttar Pradesh), Shri Krishan Lal Panwar (Haryana), Shri S. Selvaganabathiy (Puducherry), Shrimati Seema Dwivedi (Uttar Pradesh), Shrimati Sangeeta Yadav (Uttar Pradesh), Shrimati S. Phangnon Konyak (Nagaland), Shri Rambhai Harjibhai Mokariya (Gujarat), Shri R. Girirajan (Tamil Nadu), Shri Manoj Kumar Jha (Bihar), Shrimati Dharmshila Gupta (Bihar), Shri Dhananjay Bhimrao Mahadik (Maharashtra), Shri Ramji (Uttar Pradesh), Dr. Fauzia Khan (Maharashtra), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu), Shrimati Phulo Devi Netam (Chhattisgarh), Shrimati Sulata Deo (Odisha), and Dr. Sasmit Patra (Odisha).

Need to tackle the problem of plastic waste in the country

SHRI JOSE K. MANI (Kerala): Mr. Chairman, Sir, it has been two years since India banned single-use plastic. This Government, the Prime Minister emphasised on campaign of much-hyped flagship programme 'Swachh Bharat'. It is turning nearly a decade, ten years up. Where are we standing today? The Mission has completely failed. India is one of the largest producers of polymers and generates more plastic waste than any other economy, except USA and European Union.

(MR. DEPUTY CHAIRMAN *in the Chair.*)

The country produces 9.4 million tonnes of plastic waste annually, which amounts to 26,000 tonnes per day. Only about 60 per cent of the waste is recycled, leaving 3.76 million tonnes unprocessed and over 9,400 tonnes of plastic waste still ends up in landfills and pollute water sources. It is estimated that 83 per cent of the drinking

water, in India, contains plastic. And, in the next thirty years, there could be more plastic than fish in the ocean.

Sir, the UNEP has revealed that India mismanages 85 per cent of its plastic waste. Our marine life is dying with their stomachs full of plastic bags and bottles. We have seen this in reality. Despite these dire statistics, this Government has weakened the very legislation meant to combat plastic pollution over the past six years. The Plastic Waste Management Rules introduced in 2016 have been amended five times — in March 2018; August, 2021; September, 2021; February, 2022 and July, 2022 — mostly to favour the major producers, importers and brand owners. The plastic might be cheap but its cost to our planet is far too high. I would like to remind the Government of the saying, “Until the last tree is cut down, the last fish eaten and the last stream poisoned, you will realize that you cannot eat money.” Therefore, I call upon the Government to take up the following: (1) to hold companies accountable by strictly enforcing Extended Producer Responsibility; (2) to extract voluntary commitments from brands and retailers to make their plastic packagings 100 per cent reusable, recyclable and compensatable; (3) to develop an efficient and widespread recycling infrastructure and (4) to encourage research and development in the field of sustainable alternatives. We owe it to our future generations to leave behind a cleaner and healthier planet. Thank you, Sir.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the issue raised by the hon. Member, Shri Jose K. Mani: Shri Sandosh Kumar P (Kerala), Shrimati Priyanka Chaturvedi (Maharashtra), Shri Niranjana Bishi (Odisha), Ms. Dola Sen (West Bengal), Shri R. Girirajan (Tamil Nadu), Shri A.A. Rahim (Kerala), Shrimati Mahua Maji (Jharkhand), Shri Ramji (Uttar Pradesh), Shri Ravi Chandra Vaddiraju (Telangana), Dr. Fauzia Khan (Maharashtra), Dr. Sasmit Patra (Odisha), Shri M. Shanmugam (Tamil Nadu), Dr. John Brittas (Kerala), Shrimati Jebi Mather Hisham (Kerala), Shri Jawhar Sircar (West Bengal), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri Harris Beeran (Kerala), Dr. V. Sivadasan (Kerala), Shri M. Mohamed Abdulla (Tamil Nadu), Shrimati Sulata Deo (Odisha) and Shri Samirul Islam (West Bengal).

Concern over devastation caused by heavy rains in Gujarat

श्री शक्तिसिंह गोहिल (गुजरात): उपसभापति महोदय, गुजरात के कुछ इलाकों में बारिश से कई लोगों की जान गई है और उससे काफी क्षेत्र प्रभावित है। साथ ही गुजरात के नवसारी, व्यारा, सोनगढ़ से लेकर सेंट्रल गुजरात के बोरसद और सौराष्ट्र के पोरबंदर, जूनागढ़ का घेर तथा